

(b) the steps taken by Central Government to ensure a steady supply of raw materials to this sector?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The amount invested in small scale and cottage industries in each State is made up by the units themselves from their own resources or from resources borrowed from financial institutions. As such the question of approving the investment of these units in each State does not arise.

(b) Apart from increasing the indigenous production of several basic raw materials, the Government have liberalised the policy for import of industrial raw materials for consumption by bona-fide users and have increased the imports of ferrous, non-ferrous and chemical items through the various canalising agencies for distribution to industrial users.

For units in the small scale sector new provisions have been incorporated in the Import Policy 1979-80 to augment the supplies of raw materials as follows:

(i) Actual users in the small scale sector can import on the basis of actual consumption under automatic licences. For the small scale units an addition of 10 per cent is allowed over such past consumption if asked for.

(ii) The small scale units which have asked for import licences for raw materials valuing less than Rs. 50,000/- in the previous years can apply for automatic licence on a repeat basis without having to show the evidence of past consumption.

(iii) The new small scale units can also apply for licence upto maximum value of Rs. 3 lakhs if they are recommended by the sponsoring authority. This limit is raised to Rs. 5 lakhs for the units situated in the backward areas and also for

professionally qualified unemployed entrepreneurs.

(iv) Raw materials such as brass scraps, zinc and alloy scraps, aluminium scraps, filament yarn which are mostly required by the small and cottage units have been put under OGL so that actual users can import them without going through licensing formalities.

For the supply of indigenous raw materials the small scale units are treated as priority industries whereby their requirements are to be met first even in the times of scarcity.

#### Issue of licences for powerlooms in Madhya Pradesh

1090. SHRI SHIV KUMAR SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under the consideration of Government to issue new licences for powerlooms in Madhya Pradesh and particularly in Burhanpur; and

(b) the time by which the existing powerlooms will be regularised?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) The process of regularisation of eligible un-authorized powerlooms in the country, is expected to be completed by the end of June, 1980.

#### Cases of kidnapping of women in Delhi

1091. KUMARI KAMLA KUMARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of kidnapping of women in the years 1977 to 1979 and also in 1980 in Delhi;

(b) whether the culprits have been convicted; and if so, the number of culprits convicted;